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Title: Election of the two members from Lok Sabha to each of the ten All India Institute of Medical Sciences (AIIMS) at Bhopal, Bhubaneswar, Jodhpur, Kalyani, Mangalagiri, Nagpur, Patna, Raebareli, Raipur and Rishikesh.

THE MINISTER OF HEALTH AND FAMILY WELFARE, MINISTER OF SCIENCE AND TECHNOLOGY AND MINISTER OF EARTH SCIENCES (DR. HARSH VARDHAN): I beg to move the following:-

“That in pursuance of Section 4(g) of the All India Institute of Medical Sciences (AIIMS) Act, 1956 read with Section 6 of the AIIMS (Amendment) Act, 2012, the members of this House do proceed to elect, in such manner, as the Speaker may direct, two members from amongst themselves to each of the ten All India Institute of Medical Sciences (AIIMS) at Bhopal, Bhubaneswar, Jodhpur, Kalyani, Mangalagiri, Nagpur, Patna, Raebareli, Raipur and Rishikesh, subject to the other provisions of the said Act.”

माननीय अध्यक्ष : प्रश्न यह है:

“कि अखिल भारतीय आयुर्विज्ञान संस्थान (संशोधन) अधिनियम, 2012 के साथ पठित अखिल भारतीय आयुर्विज्ञान संस्थान (एम्स) अधिनियम, 1956 की धारा 4 (छ) के अनुसरण में, इस सभा के सदस्य, ऐसी रीति से जैसा कि अध्यक्ष निदेश दें, उक्त अधिनियम के अन्य उपबंधों के अध्यधीन भोपाल, भुवनेश्वर, जोधपुर, कल्याणी, मंगलागिरी, नागपुर, पटना, रायबरेली, रायपुर और ऋषिकेश स्थित दस अखिल भारतीय आयुर्विज्ञान संस्थान (एम्स), में से प्रत्येक के सदस्यों के रूप में कार्य करने के लिए अपने में से दो सदस्य निर्वाचित करें।”

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प्रस्ताव स्वीकृत हुआ ।